



**MEDIATION CENTRE**  
**Rajasthan State Legal Services Authority**  
**Rajasthan High Court, Jaipur Bench, Jaipur**  
(Phone: 0141-2227481, 2227555, 2227602 FAX, 2385877 Help Line 15100)  
(Website- www.rlsa.gov.in Email Address rj-slsa@nic.in, rslsajp@gmail.com)

**Cause List Date 23.07.2018**

S. No.	Name of Mediator	Cases Title	Petitioner Advocate	Respondent Advocate
1	Sh. Vinodi Lal Mathur, Advocate	S.B. Cr. Misc. Petition No. 3576/2015 Shailesh Pandey And Ors. Vs. State	Anil Upman	Sumer Sharma
2	Smt. Madhuri Singh, Advocate	D.B. Civil Misc. Appeal No. 5191/2017 & 5192/2017 Gorav Sharma Vs. Smt. Latika Sharma	Soni Bajaj	Rahul Tiwari
3	Sh. Rajkumar Yadav, Advocaee	S.B. Cr. Revision No. 665/2018 Mohammad Sabir Vs. State	R.B. Sharma	Yasmeen Akhtar
4	Sh. Rajendra Singh Shekhawat, Advocate	D.B. Civil Misc. Appeal No. 1024/2018 Sankalp Arora Vs. Samiksha Chug	T.C. Sharma	Neeraj Batra
5	Sh. S.P. Mathur, Advocate	S.B. Civil Misc. Appeal No. 3934/2006 Leela Ram Vs. Smt. Krishna	Ajay Gupta	

Learned Advocates are requested to get such matters referred to Mediation Centre, which in their opinion can be mutually settled by the parties on persuasion by trained Mediators, especially the matters arising out of matrimonial/ family disputes – divorce petitions, maintenance, custody of children, suit for injunction and/or declaration, partition, specific performance, recovery of possession, money suits, disputes between the landlord and tenant, Negotiable Instruments Act, Company matters and the matters of like nature. Learned Advocates may also provide the list of such cases to the Deputy Registrar (Judicial) Rajasthan High Court, Bench at Jaipur.

By Order

  
(Nihal Chand)

Full Time Secretary, RHCLSC  
Mediation Centre,  
Rajasthan High Court  
Jaipur

“Help The Needy –Timely Help May Create History”



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**Cause List Date 24.07.2018**

S. No.	Name of Mediator	Cases Title	Petitioner Advocate	Respondent Advocate
1	Sh. D.S. Vasistha, RHJS (Retd.)	S.B. Civil First Appeal No. 334/2014 & 360/2014 Rajesh Bhargava Vs. Khandelwal Opticals	Ripunjay Sharma	Deendayal
2	Sh. D.S. Vasistha, RHJS (Retd.)	D.B. Civil Misc. Appeal No. 5075/2017 Pappu Gurjar Vs. Krishna (Tasvir)	Prakash Kaushik	Abdul Kalam Khan
3	Sh. D.S. Vasistha, RHJS (Retd.)	S.B. Cr. Revision No. 518/2017 Afsar Vs. Smt. Rizwana	Moinuddin	Tarun Jain
4	Sh. Swaraj Sharma, Advocate	D.B. Civil Misc. Appeal No. 1441/2017 Ashish Jhakal Vs. Smt. Reeta Jhakal	Amit Jindal	Satyavrat Sharma

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